

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.8939 of 2019

Gaurav Kumar Singh

... .. Petitioner/s

Versus

The Chief Secretary, Government of Bihar

... .. Respondent/s

with

Civil Writ Jurisdiction Case No. 14184 of 2019

Tarumitra

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

Appearance :

(In Civil Writ Jurisdiction Case No. 8939 of 2019)

For the Petitioner/s : Mr. Sumeet Kumar Singh, Advocate

Mr. Gaurav Prakash, Advocate

For the Respondent/s : Mr. Lalit Kishore, AG

Mr. Prasoon Sinha, Advocate

Mr. Vinay Kirti Singh, Sr. Advocate

Mr. Vijay Kumar Verma, Advocate

(In Civil Writ Jurisdiction Case No. 14184 of 2019)

For the Petitioner/s : Mr. Akash Keshav, Advocate

Mr. Deepak Kumar Singh, Advocate

Mr. Gyan Abhinav, Advocate

Mr. Shashwat, Advocate

For the Respondent/s : Mr. Sarvesh Kumar Singh, AAG-13

Mr. Rabindra Kumar Priyadarshi, Advocate

Mr. Prasoon Sinha, Advocate

Dr. K.N. Singh, ASG

Mr. Parijat Saurav, Advocate

Mrs. Binita Singh, Advocate

CORAM: HONOURABLE THE CHIEF JUSTICE

and

HONOURABLE MR. JUSTICE S. KUMAR

ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

13 02-08-2022

Let all the reports, including fresh evaluation report of the
committee constituted by this Court in terms of order dated



04.03.2020 be filed within a period of four weeks from today.

List this case on 6th of September, 2022.

(Sanjay Karol, CJ)

(S. Kumar, J)

P.K.P./Amrendra

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